

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 601
CP-178/241-242/ND/2023

IN THE MATTER OF:
Anoop Sharma

... APPLICANT

Vs

Red Express Transport Services Limited & Ors.

...RESPONDENT

Section
U/s 241-242

Order delivered on 10.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant :Mr. Upamanyu Sharma, Adv.
For the Respondent :

ORDER

Ld. Counsel on behalf of the Petitioner is present. This matter has been transferred from Court IV by the order of the Hon'ble President order dated 01.03.2024 passed by the Hon'ble President. This case has been listed first time after the transfer and none appears on behalf of the Respondent. List the matter on **01.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)